

National Company Law Tribunal
Allahabad Bench

CP No.(IB) 64/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.06.2018

NAME OF THE COMPANY: Varanasi Auto Sales

SECTION OF THE COMPANIES ACT/I & B CODE: 10 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	HEMANT SHARMA	IRP/ RP	IRP/ RP	H. Sharma
2.	Krishna Agrawal	Advocate	TM FL/TMFSL	K. Agrawal
3.	Pratik J Nagar	Advocate	State Bank of India	P. Nagar

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Parties are represented by their respective counsel. Learned counsel for the IRP has filed progress report, which is taken on record, report shows that in the COC meeting dated 30th May, 2018 resolution was passed to appoint Sh. Yogesh Gupta as Resolution Professional by the 100% vote share. In view of the recommendation of the COC, we hereby appoint Mr. Yogesh Gupta as Resolution Professional. It is further clarified that till date Mr. Hemant Sharma will continue to work as IRP. Order may be communicated through email to Sh. Hemant Sharma and Sh. Yogesh Gupta.

List the matter on 2nd July 2018, for further order.

Dated: 07.06.2018

— sd —

**SAROJ RAJWARE,
MEMBER (T)**

— sd —

**V.P. SINGH,
MEMBER (J)**